

E. Utilization of CARE/WFP food commodities

F. Audit Reports

G. Feeding Interruptions

12. Creches/day Care Centres

13. Child Welfare

A. State Children's Board

B. National Awards for Child Welfare

C. UNICEF Greeting Cards Sale Campaign

D. Financial Assistance to Voluntary Agencies under Government of India and UNICEF Plan of Operations, 1991-95.

E. Early Childhood Education.

14. World Declaration on the Survival Protection and Development of Children and Plan of Action.

Counting of previous service for purpose of promotion

847. SHRI M. VINCENT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the service rendered under Government in the scale of Rs. 2200-4000 or in a higher scale in non-teaching Department is to be taken into account if an individual takes up Lecturership; and

(b) what is the scale—Senior Grade or Selection Grade—a Lecturer is given in cases where he had already completed the required number of years in his previous job, prior to becoming Lecturer?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) UGC has circulated guidelines on 27-11-1990 for counting of previous service for purpose of Senior Scale/Selection Grade under the Career Advancement Scheme for lecturers. The guidelines provide as follows:—

Previous service without any break as a Lecturer or equivalent in a University, college, national laboratory or other scientific organisations (CSIR, ICAR, DRDO, UGC, etc.) and as UGC Research Scientist should be counted for placement of Lecturers in Senior Scale/Selection Grade provided that:—

(i) the post was in an equivalent grade/scale of pay as the post of a Lecturer;

(ii) the qualifications for the post were not lower than the qualifications prescribed by UGC for the post of Lecturer;

(iii) the Lecturers concerned possessed the minimum qualification prescribed by UGC for appointment as Lecturers;

(iv) the post was filled in accordance with the prescribed selection procedure as laid down by the university/State Government;

(x) the appointment was not ad hoc or in a leave vacancy of less than one year duration.

No distinction should be made with reference to the nature of management of the institution where previous service was rendered (private /local body/Government) if the above criteria are satisfied.

(b) The Scheme of revision of pay scales announced by the Government on 22-7-1988, *inter-alia* provides that every lecturer will be placed in the senior scale of Rs. 3000-5000 if he has completed 8 years of service after regular appointment and fulfills certain other conditions. The Scheme further provides that every lecturer in the senior scale will be eligible for placement in the selection grade of Rs. 3700-5700 if he/she has completed 8 years of service in the senior scale and fulfills other conditions laid down in the Scheme. His previous experience, prior to becoming Lecturer, would be regulated in accordance with the UGC guidelines dated 27-11-1990.